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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.03.2021

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 184/BB/2020	For orders	Sec 9 of I&B code 2016	Aster Technologies Pvt Ltd	Manoranjan ni, VGB Associates	Solas Fire Safety Equipment Pvt Ltd	Ashok G V

ADVOCATE FOR PETITIONER/s:

Theerthesh B.S.
& S. Vivekananda

for Petitioner

(ASHOK G.V.) Advocate for Respondent
ADVOCATE FOR RESPONDENT/s: 9986328007
ashok@factumindia.law

ORDER

Heard Mr. S. Vivekananda along with Mr. Theerthesh B.S., learned
Counsel for the Petitioner and Mr. Ashok G.V., learned Counsel for the
Respondent.

Post the case on **12.03.2021.**

MEMBER(T)

MEMBER(J)

Puja
Verified

Court Officer